

MP NO 911/94

For Extension
of time on

19/9/94

File
7.9.

C.P. No. 109/94

Filed on 19-9-94.

2
149

Per,
20/9

Dated 19.9.94

Shri M.A. Mahalle Counsel for the
applicant. Shri A.I. Bhattacharya proxy for
Shri M.I. Sethna Counsel for the
respondents.

Applicant has filed C.P.
109/94. Respondents have filed M.P.
911/94 for extension of time till 31.10.94.
for which the applicant's Counsel
has no objection. M.P. is allowed. The
respondents are directed to comply
with the order of the Tribunal by
31.10.94. List the C.P. for orders on
11.11.94.

M.R. Kolhatkar

(M.R. Kolhatkar)

M(A)

B.S. Hegde
(B.S. Hegde)
M(J)

19/9/94

Order/Judgement despatched
to Applicant/Respondent(s)
on 26/9/94

28/9/94

11/11/94

Applicant by Shri Mahale.
Respondent by Shri Bhattacharya.
Shri Mahale states that the
respondents have complied with
the order of the Tribunal dt.
25/2/94, hence CP 109/94 does
not survive. CP is accordingly
disposed of. dismissed.

P.P. Srivastava

(P.P. Srivastava)
M(A)

M.S. Deshpande
(M.S. Deshpande)
V.C.